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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.80/ BB/ 17	-	For furnishing name of IRP	Rule 6 of IB	GBC Packaging Vs Shashi Distileries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHANIBAAZ	Petitioner	

ORDER

Counsel for Petitioner is present. He informed the Tribunal to issue one more notice to Respondent. Petitioner will take steps to get consent from the IRP. Notice is order to the Respondent. Petitioner is directed to collect it from the Registry and to serve on the Respondent before admission. List it on 02/11/2017.


Member (T)


Member (J)